

Shashikant Dhamne

B.Com (Hons), LLB (Gen), FCA, Insolvency Professional

10, Shreeban Society, Opp. Police Ground
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Maharashtra, India

Reg. No.: IBBI/IPA-001/IP-P00237/2017-18/10466

Tel: + 91 20 - 2566 5551 / 2566 1551

email: ssdhamne@yahoo.co.in**FORM A****PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF RAIN BIRD PRODUCTS AND SERVICES PRIVATE LIMITED

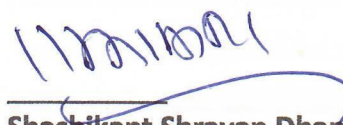
1	NAME OF CORPORATE PERSON	Rain Bird Products and Services Private Limited
2	DATE OF INCORPORATION OF CORPORATE PERSON	18/11/2009
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Pune
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U51109PN2009PTC142419
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2nd Floor, VEN Business Centre, Survey No.135/1 Baner-Pashan Link Road Pune Pune, Maharashtra – 411021, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/09/2023
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Shashikant Shravan Dhamne, Address: 10, Shreeban, Opp. Police Ground, F. C. Road, Shivajinagar, Pune - 411016, Maharashtra, Email: ssdhamne@yahoo.co.in Telephone no.: 020-25665551 Registration No: IBBI/IPA-001/IP-P00237/2017-18/10466
8	LAST DATE FOR SUBMISSION OF CLAIM	30/10/2023

Notice is hereby given that Rain Bird Products and Services Private Limited has commenced voluntary liquidation on 30th September 2023.

The stakeholders of Rain Bird Products and Services Private Limited hereby called upon to submit proof of their claims, on or before 30th Oct 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shashikant Shravan Dhamne**Date: 01/10/2023****Place: Pune**